### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 4342 ANSWERED ON 29/03/2022

#### HOUSES TO SCS/STS UNDER PMAY-G

#### 4342. SHRI ANUBHAV MOHANTY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of houses provided to the Scheduled Castes (SCs)/Scheduled Tribes (STs) under Pradhan Mantri Aawas Yojana Gramin (PMAY-G) during each of the last five years and the current year, Statewise;
- (b) the total number of houses allotted to the SCs/STs during the said period, State-wise; and
- (c) the name of the States where houses under this yojana have been earmarked to be allotted in the coming years ending 31 December, 2024 including Odisha?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) & (b) The State-wise as well as total numbers of houses sanctioned for the members of the Scheduled Castes (SCs) & Scheduled Tribes (STs) under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during each of the last five years i.e. from 2016-17 to 2020-21 and the current year i.e. 2021-22 (as on 23.03.2022) along with the total is given at **Annexure**.
- (c) Out of the overall target to construct 2.95 crore houses, a target of 2.60 crore (approx.) houses (including a target of 26,95,837 houses to Odisha) has already been allocated to the States/UTs from the financial year 2016-17 till 2021-22. The targets under PMAY-G are set annually on the basis of availability of eligible beneficiaries, achievements of targets allocated during the preceding years and proposal of the State/UT. The timeline for completion of PMAY-G has been fixed as March 2024.

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#### Annexure

STATEMENT IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 4342 TO BE ANSWERED ON 29.03.2022 REGARDING HOUSES TO SCs/STs UNDER PMAY-G.

State-wise details of number of houses sanctioned for the Scheduled Castes (SCs)/Scheduled Tribes (STs) under PMAY-G during the last five years and current year i.e. from 2016-17 to 2021-22 (as on 23.03.2022)

(Units in nos.)

S No	Name State/UT	2016-17 Houses sanctioned		2017-18 Houses sanctioned		2018-19 Houses sanctioned		2019-20 Houses sanctioned		2020-21 Houses sanctioned		2021-22 (as on 23.03.2022) Houses sanctioned		Total Houses sanctioned	
1		Arunachal Pradesh	8,680	0	1,961	0	0	0	7,232	0	11,230	0	3,315	0	32,418
2	Assam	79,809	40,659	15,907	4,498	0	0	5,509	1,581	338	991	2,166	588	1,03,729	48,317
3	Bihar	23,504	1,88,520	11,680	54,196	0	0	75	60	0	0	62,102	4,69,460	97,361	7,12,236
4	Chhattisgarh	98,336	41,747	75,384	44,468	1,31,031	79,076	64,955	25,703	72,876	21,857	0	0	4,42,582	2,12,851
5	Goa	80	12	0	0	0	0	0	0	0	0	0	0	80	12
6	Gujarat	58,272	6,935	50,452	4,136	0	0	37,765	1,700	46,375	11,243	11,538	1,894	2,04,402	25,908
7	Haryana	40	5,114	3	4,486	0	0	0	0	0	262	26	1,505	69	11,367
8	Himachal Pradesh	892	1,928	401	992	0	0	154	359	327	739	356	1,621	2,130	5,639
9	Jammu And Kashmir	4,902	2,435	6,937	3,631	0	0	20,916	8,251	12,553	2,123	23,513	7,259	68,821	23,699
10	Jharkhand	91,882	45,142	58,692	34,472	53,548	30,284	1,38,093	58,247	58,434	18,082	1,35,075	97,080	5,35,724	2,83,307
11	Kerala	1,093	4,177	268	1,474	0	0	0	0	0	0	1,325	5,050	2,686	10,701
12	Madhya Pradesh	1,98,663	98,469	1,39,372	85,187	2,22,256	1,13,792	2,59,049	1,03,679	2,73,392	65,197	63,182	16,706	11,55,914	4,83,030
13	Maharashtra	70,820	63,173	52,611	35,014	34,683	5,797	1,46,379	15,161	12,202	1,576	30,629	18,210	3,47,324	1,38,931
14	Manipur	5,796	262	0	0	0	0	5,635	232	9,684	345	1,254	0	22,369	839
15	Meghalaya	16,098	98	3,486	12	0	0	16,445	69	20,923	174	0	0	56,952	353

16	Mizoram	4,800	0	1,789	0	0	0	1,500	0	5,371	9	0	0	13,460	9
17	Nagaland	4,119	0	0	0	0	0	5,781	0	3,574	0	2,911	1	16,385	1
	Odisha	1,36,895	1,01,097	1,33,431	69,412	1,02,587	50,679	2,56,818	1,08,563	1	0	0	0	6,29,732	3,29,751
19	Punjab	0	7,753	1	3,047	0	0	1	7,767	0	0	98	7,738	100	26,305
20	Rajasthan	1,10,499	49,385	87,265	49,560	78,065	52,838	1,76,523	89,975	52,209	24,464	1,18,616	1,14,341	6,23,177	3,80,563
21	Sikkim	473	79	0	0	0	0	0	0	126	35	38	18	637	132
22	Tamil Nadu	7,297	95,461	6,801	70,601	974	11,615	3,690	33,654	0	0	6,031	1,24,881	24,793	3,36,212
23	Tripura	13,030	3,076	812	157	0	0	17,093	1,675	0	0	61,900	32,156	92,835	37,064
24	Uttar Pradesh	7,384	3,31,012	4,390	1,55,846	1,248	17,426	325	2,788	16,069	4,17,608	16,854	2,39,204	46,270	11,63,884
25	Uttarakhand	1,204	3,523	0	2	0	0	0	0	907	6,806	244	1,495	2,355	11,826
26	West Bengal	51,296	1,90,230	45,076	1,57,977	80,926	2,51,991	1,11,315	3,84,748	26,004	62,181	5,283	13,700	3,19,900	10,60,827
27	Andaman and Nicobar	10	0	0	0	0	0	0	0	1	0	0	0	11	0
28	Dadra and Nagar Haveli	286	3	736	0	4,571	1	0	0	0	0	9	1	5,602	5
	Daman and Diu	0	0	6	0	0	0	0	0	0	0	24	3	30	3
30	Lakshadweep	53	0	0	0	0	0	0	0	0	0	0	0	53	0
31	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Andhra Pradesh	9,419	19,631	1,068	1,824	0	0	0	0	0	0	0	0	10,487	21,455
33	Karnataka	16,050	29,208	10,660	12,828	0	0	826	1,072	0	0	0	0	27,536	43,108
34	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Ladakh	596	0	625	0	0	0	200	0	465	0	0	0	1,886	0
	Total	10,22,278	13,29,129	7,09,814	7,93,820	7,09,889	6,13,499	12,76,279	8,45,284	6,23,061	6,33,692	5,46,489	11,52,911	48,87,810	53,68,335